List of Stakeholders as on 25.07.2023 A. Home Buyers Creditor Flat No. 311 Third Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 89. Principal Amount 1,01,97,800 terest Amount 38,72,164 Tot mount 1,40,69,964 % c 1 10197800 14968668 25166468 10197800 4549755 14747555 4.03 ote share on the basis of Principal amount 4.74% Principal Amount 1,00,71,400 nterest Amount 37,00,284 Total Amount 1,37,71,684 % of ote share on the basis of Principal Flat No. 113 First Floor in Residential Apartments known as "Amaatra Aftak Residency" 2 10071400 14502816 0 24574216 10071400 5227378 15298778 4 18 orte share on the basis of Principal amount 4.68% Principal Amount 99,78,000 interest Amount 37,71,684 Total Amount 1,37,49,684 % of vote share on the basis of Principal 3 99,78,000 1,43,68,320 0 24346320 9978000 51,78,901 15156901 4.14 Principal Amount 4,64% Principal Amount 1,00,44,126 nterest Amount 42,34,278 Total Amount 1,42,78,404 % of ote share on the basis of Principal Flat No. UFG-12 in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and Lalitesh Deo 0 0 10044126 4257180 14301306 3.91 wote share on the basis of Principal amount 4.67% Principal Amount 98,52,486 Interest Amount 41,04,811 Total Amount 1,39,57,972 % of vote share on the basis of Principal 89. Flat No. 112 First Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and Sharad Jain ٥ 0 9852486 3480209 13332695 3.64 amount 4.58% Principal Amount 84,00,000 nterest Amount 36,94,977 Total Amount 1,20,49,997 % of ote share on the basis of Principal 89. Flat No. 309 Third Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 6 Ranjit Singh 0 0 0 0 8400000 6024000 14424000 3.94 amount 3.90% Principal Amount 1,09,30,000 hterest Amount 42,99,067 Total Amount 1,33,05,127 % of ote share on the basis of Principal 89. Flat No. 114 First Floor in Residential at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 7 1.09.30.000 1.53.66.045 0 26296045 10930000 48.67.443 15797443 4.32 amount 5.08% Principal Amount 3,28,28,100 erest Amount 2,88,27,750 To amount 6,16,55,850 % o Flat No. 108, 1st Floor, Amaatra Aftak Residency, Mahanagar, Faizabad Road Lucknow Bharat Kalra 3.32.47.500 4.36.28.159.00 0 76875659 33247500 1.96.51.121.00 52898621 14.45 ote share on the basis of Principa amount 15.25% Principal Amount 75,00,000 Interest Amount 54,00,000 To Amount 1,29,00,000 % (Flat No. 105 First Floor, Rahim Nagar, Mahanagar, Lucknow Pankaj Singh 75,00,000 1,13,47,000 18847000 7500000 33,44,897 10844897 2.96 Amount 1,29,00,000 % of ote share on the basis of Principal amount 3.49% Flat No. 102 First Floor Flat No. 103 First Floor Flat No. 104 First Principal Amount 60.00.000 Tio3 First Floor Flat No. 104 First Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasr No. 83,84,85,88 and 89. Interest Amount 27,34,125 Total Amount 87,34,125 % of vote share on the basis of Principal amount 2.79% Rajesh Kumar 0 6000000 4403570 10403570 Chopra No. 83,84,85,88 and 89. Flat No. 109 First Floor Flat No. 103 First Floor in Residential Apartments known as "Allaya Affek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and Principal Amount 2,00,92,900 Interest Amount 1,26,04,385 otal Amount 2,70,24,049 of vote share on the basis of Principal amount 9.34% 11 31459402 8.60 12959402 89. Flat No. 110 First Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and Principal Amount 80,00,000 Interest Amount 7,56,000 Tota Amount 87,56,000 % of vote share on the basis of Principal 12 Jai Agnani 8000000 5601995 13601995 3.72 rote share on the basis of Principal amount 3.72% Principal Amount 84,50,000 nterest Amount 80,73,000 Total Amount 1,65,23,000 % of ote share on the basis of Principal 89. Flat No. 106 First Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 13 84.50.000 1.17.87.750 0 20237750 8450000 37.64.417 12214417 3.34 amount 24% p.a. Flat No. 402,403,406,407,409,410,411, 4th3rd Floor, Khasara No. 83,84,85,88 and 89 , Part 498/212, 10, Haizabad load, Mahanagar, Lucknow(all1750Sq.f except 409 which comprises 2125 Sq.ft Sumit Gupta 4,14,50,000 6,46,62,000 106112000 2,73,07,790 4BHK, Flat No. 114, 1st Floor, 498/212 15 75.00.000 80.94.658 18.76.130 17470788 7500000 36.91.096 11191096 3.06 Mahanar, Lucknow Flat No.311, 3rd Floor, Allayah Aftak Residency, 498/212, Mahanagar, 16 1.99 unit Lakhwar 42,40,413 1,14,78,169 17,25,000 17443582 4240413 30,38,903 7279316 Total (A) 143565113 210203585 3601130 357369828 204361725 117348057 321709782 1 55294000 44300000 0 44300000 12.10 (PNB) Total(B) 44300000 Sub Total 248661725 366009782 100.00 (A+B) C. Other Ashok Kum Juneja Mantrah 1,50,13,196 15013196 14954196 14954196 2 7565517 7565517 3 3,12,500 312500 312500 31250 22891213 22832213 22832213 2,28,91,213 Total (c) Grand 16,64,56,326 380261041 271493938 388841995 Total(A+B

AFTEK INFRASTRUCTURE PRIVATE LIMITED

- Incest A, 5,6,10,11,12 have not submitted their claims in Liquidation, hence their claim as admitted in CIRP has been taken here, whereas Sl. Nos 14, 15, 16 have submitted the claims under Liquidation only. Interest @ 6% p.a has been taken, where in the agreement to sale it is specifically mentioned (Sl nos. 1,7,8,9,14)

 Where there is RERA order, Interest @ 9.20 p.a. (Sl no.16) (9.45 p.a. (Sl no.4,5,6,10,11,13) as the case may be has been calculated as per the order

 Where there is no agreement or no RERA order, the interest @ 8% as per Regulation 16A has been taken for computation of interest (sl no. 2,3,14,15)

 Interest in all cases is calculated from the date of total payment of Principal amount till date of commencement of Liquidation i.e, 25/07/2023

 Interest calculated in all the cases is provisional subject to verification from the books of accounts of Corporate Debtor.

 Punjab National Bank (PNB) has not submitted its updated claim in Liquidation. The Claim admitted in CIRP period has been taken in Liquidation.